

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-07/1999/3846/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the <sup>sd</sup> 3 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(U) 2076 dtd 2<sup>nd</sup> May, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2023 alongwith station leave permission, with the official vehicle, at own cost, from the evening of 04.05.2023 till the morning of 08.05.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence the Chief Judicial Magistrate, Udalguri and in his absence, the in-charge Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/1999/3847/A, dated , 03-04-2023**

Copy to:

✓ The Project Manager, Gauhati High Court

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*SR*